12945

Shri Anil K. Chanda: Uptill now, we have received altogether from all parts of India over 85 schemes. 15 have been sanctioned, 7 are being processed for being sanctioned; 45 have had to be referred back to the States. I cannot say whether any more schemes from Madras are before us.

Shri B. K. Gaikwad: The hon. Minister has said that slum clearance is the duty of the State Governments. Here the Central Government are getting passed several pieces of legislation and compelling State Governments to do the needful in this matter. So if the advice of the Central Government is refused by a State Government, what action are the Central Government, or take?

Mr. Speaker: It is hypothetical; need not be answered

## Manufacture of Vitamins

\*1644. Dr. Ram Subhag Singh: Will the Minister of Commerce and Industry be pleased to state:

- (a) whether Government have prepared any scheme for the manufacture of vitamins;
- (b) if so, the nature of the scheme; and
- (c) the cost involved in implementing it?

The Minister of Industry (Shri Manubhai Shah): (a) to (c) Different schemes for manufacture of vitamins and synthetic drugs are under consideration. It is too early to say anything definite about the cost estimates.

Shri Ranga: Are these to be State schemes or private enterprises?

Shri Manubhai Shah: It has been stated several times on the floor of the House that the Government of India intend to establish a well-integrated central basic drug industry in the country in the public sector, and it is in that connection that these schemes are under consideration. They will also take care to see that the penultimates, complexes and end-products are made by the 93 more

well-established factories in the country manufacturing pharmaceuticals in the private sector.

Shri V. P. Nayar: In view of the fact that at present we are obliged to import vitamins to the tune of well over Rs. 1 crore, have Government explored the possibility of exploiting plants with vitamin contents such as anacardium, and cympogon for the synthesis of riboflavin and ascorbic acid?

Shri Manubhai Shah: Yes, the hon. Member is right. We are importing Rs. 2.25 crores worth of vitamins and vitamin products every year. As I said, it is our intention to see that this basic drug industry is established in the public sector in the interest of the consumers, to give them the lowest and the cheapest possible drugs of the highest quality. At the same time, we also try to see that the herbs, lemon grass oil, shark liver oil and various natural raw materials that are available in the country will be utilised in these plants.

Shri Mahanty: Which foreign countries have offered assistance to the Government of India for setting up this factory in the public sector?

Shri Manubhai Shah: As the House is aware, the Soviet Union has offered us; the United States has offered us; West Germany has offered us; also East Germany, U.K. and several other countries.

SHORT NOTICE QUESTIONS AND ANSWERS

Intervention of Pakistan Police during Rajasthan Police encounter with dacoits

S.N.Q.
No. 24.

Shrimati Renu
Chakravartty:
Shri Harish Chandra
Mathur:
Shri H. C. Sharma:
Shri D. C. Sharma:
Shri Raghunath Singh:

Will the Prime Minister be pleased to state:

(a) whether it is a fact that Pakistan police opened fire on Indian police on the 25th August, 1957 while the latter